GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS RAJYA SABHA UNSTARRED QUESTION NO - 2174 ANSWERED ON -19/03/2025

UNRESTRAINED MANUFACTURING OF E-RICKSHAWS IN THE COUNTRY

2174. DR. LAXMIKANT BAJPAYEE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware of the fact that there is unrestrained and unregulated manufacturing of e-rickshaws in the country, resulting in excessive number of e-rickshaws on the roads, causing chaos and many other problems;

(b) the details of e-rickshaw manufacturers and assemblers in the country, State-wise;

(c) the total number of e-rickshaws manufactured in the country during the last five years;

(d) whether Government proposes to regulate the manufacturing of e-rickshaws in the country; and

(e) whether Government proposes to bring about any policy to fix the maximum number of erickshaws to be registered in a city?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN GADKARI)

(a) and (b) As per information available on centralised VAHAN portal, the total number of e-rickshaw manufacturers registered across the country are 740.

(c) 16,18,941 e-rickshaws have been registered in the country during the period from 1st January, 2020 to 31st December, 2024.

(d) In accordance with the provision of Rule 126 of Central Motor Vehicle Rules (CMVR) 1989, the prototype of a E-Rickshaw is submitted to any of the testing agency specified therein for compliance of provision of the Motor Vehicles Act, 1988 and CMVR, 1989.

(e) The enforcement of the provisions of the Motor Vehicles Act, 1988 and the rules made thereunder comes under the purview of the respective State Government/ Union Territory Administration.
